



Government of Jammu and Kashmir
Civil Secretariat: Home Department

Notification

Jammu the 20th of March, 2019

SRO 217 :- In exercise of the powers conferred by clause (b) of section 2 of the Prisoners Act, Samvat, 1977, the Government hereby declare "the structure located at District Police Lines, Kargil" with following dimensions as "Subsidiary Jail":-

Name of the Barrack	Dimensions
Room No. 01 for Male Prisoner Bathroom	30 ½ x 17 ½ ft 06 x 05 ft
Control Room/Staff Room (CCTV) Bathroom	21 ½ x 17 ½ ft 06 x 05 ft
Room No. 02 for Female Prisoners Bathroom	21 ½ x 17 ½ ft 06 x 05 ft
Kitchen	11.2 x 9.6 ft
Store	11.4 x 9.6 ft
Dining hall	21 x 10 ft
Office	11.4 x 7.3 ft
Guard Room	11.3 x 7 ft
Sentry/frisking	11 x 11.6 ft

By order of the Government of Jammu and Kashmir
Sd/-

(Shaleen Kabra) IAS

Principal Secretary to Government
Home Department
Dated: 20.03.2019

No. Home/Jail/19/2019

Copy to the :-

1. Director General of Police, J&K, Jammu
2. Director General of Police (Prisons), J&K, Jammu.
3. Secretary to Government, Department of Law Justice and Parliamentary Affairs (w.7.s.c).
4. OSD to Hon'ble Advisor (K), Home Department.
5. Private Secretary to Principal Secretary to Government, Home, Department.
6. Stock file.

(Rashid Raina) KAS

Under Secretary to Government
Home Department